

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES. (DR. S. VENUGOPALACHARI) : (a) to (f). Information is being collected and will be laid on the Table of the House.

[English]

Arrest of Militants

69 SHRI HARIN PATHAK .

SHRI RATILAL VARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of terrorists arrested, interrogated and taken into custody in different parts of the country during the last three years till date;

(b) the number of foreign nationals out of them found involved in militant activities;

(c) the seizures made from these terrorists, and

(d) the number of foreign militants killed in encounters?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (d) The information is being obtained from the State Governments/Union Territory Administrations and will be laid on the Table of the House

Agricultural Programmes

70 SHRI T. GOPAL KRISHNA : Will the Minister of AGRICULTURE be pleased to state

(a) whether the Government are considering any plan to promote inter-governmental collaboration with the neighbouring countries in the agricultural sector in view of the similarities in soil, climate, ecology and culture of the people of these countries, and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Government of India have already entered into formal inter-governmental collaboration, in the field of agriculture and allied, sectors with the Governments of Bangladesh, Nepal, China and Pakistan. The possibilities of entering into an institutional framework of cooperation with Myanmar are being explored. In addition, there are a number of agreed activities being carried out in the South Asian Association for Regional Cooperation (SAARC) countries, wherein the member countries participate in various technical seminars, workshops, training programmes, etc.

(b) The details are going in the enclosed in Statement.

STATEMENT

(1) BANGLADESH :

An Agreement between India and Bangladesh was signed on 15 June, 1983 to promote and accelerated the progress of research and training in scientific cultivation of various crops through Agricultural Research Institutes.

(2) NEPAL

A Memorandum of Understanding between India and Nepal was signed on 6th December, 1991 for promoting development of cooperation in agricultural science and technology, agricultural production and agro-processing through joint activities and exchanges

(3) CHINA

A Memorandum of Understanding between India and China was signed on 11th April, 1992 to promote scientific, technical and economic cooperation in the field of agriculture.

(4) PAKISTAN

An Agreement between India and Pakistan was signed on 4th July, 1985 for developing and strengthening cooperation in the field of agricultural research and development between the two countries.

Whiter Paper

71. SHRI BANWARI LAL PUROHIT Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Government propose to probe the various scams held during the last 5 years and to bring out a White Paper; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) and (b). Information is being collected and will be laid on the Table of the House

[Translation]

Demand and Supply of Electricity

72. PROF. PREM SINGH CHANDUMAJRA
DR. MAHADEEPAK SINGH SHAKYA
SHRI BHUPINDER SINGH HOODA
SHRI D.P. YADAV :

Will the PRIME MINISTER be pleased to state

(a) whether nine percent annual increase has been registered in demand of electricity during the previous years;

(b) If not, the factual position in this regard

(c) whether the increasing additional demand for electricity could be met in the country as per measures adopted during the previous years;

(d) if not, the gap existed between demand and supply during 1993-94, 1994-95 and 1995-96 separately;

(e) whether the Government have also made assessment in regard to demand during ensuing years.

(f) if so, the percentage of demand for electricity likely to be increased during the ensuing years of the Ninth Five Year Plan; and

(g) the steps taken to fill up the gap between demand and supply of Power?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S VENUGOPALACHARI) : (a) and (b) The demand of electrical energy during the last four years has increased, over the previous year, at the following rates .

	(% growth)			
	1992-93	1993-94	1994-95	1995-96
Energy (MU)	5.5	5.9	9.0	10.6

(c) No, Sir.

(d) The overall power availability situation in the country during 1993-94, 1994-95 and 1995-96, was as under

	(Fig in MU)		
	1993-94	1994-95	1995-96
Requirement	323252	352260	389721
Availability	299494	327281	354045
Deficit	23758 (7.3%)	24979 (7.1%)	35676 (9.2%)

(e) Yes, Sir.

(f) According to the 14th Electric Power Survey Report, the estimated growth rate in energy requirement and peak load at power station bus-bars in utilities during the 9th Plan would be as under .

	(Percentage growth rate)				
	1997-98	1998-99	1999-2000	2000-01	2001-02
Energy requirement	7.53	7.49	7.45	7.30	7.17
Peak Load	7.45	7.38	7.33	7.19	7.05

(g) The measures taken to reduce the gap between demand and supply of power include

capacity addition, demand side management measures, renovation and modernisation of existing plants, energy conservation, reduction of T&D losses, effective utilisation of generation by transfer from surplus region to deficit region through inter-regional links.

[English]

Telephone Connections

73. SHRI RATILAL KALIDAS VERMA :
SHRI CHANDRESH PATEL :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of applications received for opening of STD/ISD, PCO booths in each district of Gujarat during last two years;

(b) the number of applications cleared so far,

(c) the number of applications pending;

(d) the steps taken by the Government for early clearance of these applications; and

(e) the number of applicants of SC/ST, ex-servicemen, women and handicapped cleared among them?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (e). The information is being collected and will be laid on the Table of the House as soon as possible.

Cellphone Recovered in Tihar Jail

74. SHRI SOUMYA RANJAN
SHRI PARASRAM BHARDWAJ
SHRI R.L.P. VERMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Cellphone recovered from Tihar Jail recently;

(b) if so, whether any inquiry has been conducted in this regard and outcome thereof;

(c) if so, the details thereof; and

(d) the details of persons found involved in this case and action taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (d). Two cellular phones were recovered from the possession of two accused persons in the Central Jail, Tihar in the month of June, 1996. The accused persons were : (i) Shri Changeiz Khan and (ii) Shri Brij Bhushan Saran Singh. The telephones were sent to the Delhi Police for establishing the identity of their owners and possible linkages with other individuals/groups. One of the telephones was found to be dys-functional.